

April 25, 2003

MA 910 & 911 of 2003 in OA 2732 of 2002

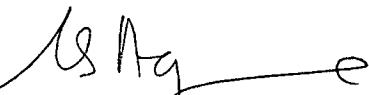
Present: Shri V.K.Biju, counsel for applicants

MA 910 & 911 of 2003

The applicants were not parties in OA-2732/2002. In that backdrop, therefore, there is no locus standi for them to seek review of the Tribunal's order or further directions. Therefore, we are not expressing any views on the merits of the matter.

Resultantly, MA 910 & 911 of 2003 are dismissed.

(Govindan S. Tampi)
Member (A)
/sunil/


(V.S. Aggarwal)
Chairman